

Linking of Baramulla Town in Jammu and Kashmir with Delhi by S.T.D.

1736. PROF. SAIFUDDIN SOZ : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government envisage to put all the major cities/towns on direct tele-communication link with Delhi; and

(b) if so, the time by which Baramulla Town in Jammu and Kashmir will be connected with Delhi by S.T.D. ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir.

(b) Baramulla is proposed to be connected with Delhi by S.T.D. during the 7th Plan period.

Sick Industries taken over by Union Government in West Bengal

1737. SHRI BHOLA NATH SEN : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) The number of industrial units in West Bengal, the management of which has been taken over by the Union Government under the Industries (Development and Regulation) Act, 1951 and for which the Government of West Bengal has been appointed as the Authorised Controller ;

(b) the variation in the operational and financial performance of these units during the period between 1978-79 to 1983-84;

(c) the steps taken by Authorised Controller to make these Units economically viable during the above period; and

(d) whether there is a reduction in the total number of persons now employed in these units as compared to the total number of persons employed in such units before the management was taken over by Government?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Presently 11 industrial undertakings are being managed by the Authorised Controllers appointed by the

West Bengal Government under the provisions of Industries (Development and Regulation) Act.

(b) to (d) . The information is being collected and will be laid on the Table of the House.

Suggestions Made by NDPDC

1738. SHRI S.M. GURADDI

SHRI R. P. DAS :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the steering group set up by the National Drugs and Pharmaceuticals Development Council has submitted its suggestions ;

(b) if so, the details of their suggestions with regard to new drug policy ;

(c) whether these suggestions have been accepted by Government; and

(d) if so, the time by which Government is likely to announce their new drug policy ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL. : (a) The Steering Committee set up by the National Drugs and Pharmaceutical Development Council submitted its suggestions and recommendations to the National Drugs and Pharmaceuticals Development Council on 18th August, 1984.

(b) The essential features of the suggestions of the Steering Committee of the National Drugs and Pharmaceutical Development Council are as follows :

(i) Special attention need be paid by the Government to the priority drugs—drugs which are widely used in the medical practice and are required for National Programmes for eradication of major diseases like TB, Leprosy, Malaria etc.

(ii) That policy should be reoriented to ensure that drugs are available in abundant quantity at fair prices and with good quality also ; and